

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1045
TO BE ANSWERED ON 24th JULY, 2026**

UPGRADATION OF AYUSHMAN AROGYA MANDIRS

**1045. SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI B K PARTHASARATHI:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of Ayushman Arogya Mandirs (AAMs) sanctioned and currently operational in the country, State-wise and district-wise for Andhra Pradesh;
- (b) the number of Sub-Health Centres (SHCs) selected for upgradation into AAMs under the PM Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), State-wise and district-wise for Andhra Pradesh, along with the current status of upgradation;
- (c) the details of the funds sanctioned, released and utilised for the upgradation of SHCs into AAMs under PM-ABHIM, State-wise and year-wise since its inception;
- (d) the number of Sub-Health Centres selected for upgradation into AAMs under Finance Commission Health Grants, State-wise and district-wise for Andhra Pradesh along with the current status of upgradation; and
- (e) the details of the funds sanctioned, released and utilised under Finance Commission Health Grants for such upgradation, State-wise and year-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): As reported by States/UTs on Ayushman Arogya Mandir (AAM) portal, 1,86,298 AAMs have been operationalized across the country, as on 30.06.2026. State/UT-wise number of AAMs operationalized across the country including Andhra Pradesh is enclosed as **Annexure-I**. District-wise, details of AAMs operationalised in Andhra Pradesh, as on 30.06.2026, is attached as **Annexure-II**.

A total of 696 Sub Health Centres (SHC) under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) and 1,558 SHCs under fifteenth finance commission (XV-FC) health grants have been approved for upgradation into AAMs in Andhra Pradesh.

Details of State/UT-wise Central Release and Expenditure under PM-ABHIM since inception to FY 2025-26 is attached at **Annexure-III**. Details of State-wise Approvals, Release & Fund Utilized from Award Period 2021-22 to Award Period 2025-26 under Fifteenth Finance Commission is attached at **Annexure-IV**.

Number of AAMs operationalized, State/UT-wise, as on 30.06.2026:

S.N.	State Name	No. of operational Ayushman Arogya Mandir
1	Andaman & Nicobar Islands	129
2	Andhra Pradesh	11,873
3	Arunachal Pradesh	510
4	Assam	4,966
5	Bihar	12,444
6	Chandigarh	60
7	Chhattisgarh	5,898
8	Delhi	389
9	DNH&DD	88
10	Goa	310
11	Gujarat	10,625
12	Haryana	3,272
13	Himachal Pradesh	2,845
14	Jammu & Kashmir	3,173
15	Jharkhand	4,181
16	Karnataka	10,137
17	Kerala	7,207
18	Ladakh	321
19	Lakshadweep	13
20	Madhya Pradesh	12,775
21	Maharashtra	13,457
22	Manipur	420
23	Meghalaya	641
24	Mizoram	416
25	Nagaland	485
26	Odisha	7,379
27	Puducherry	133
28	Punjab	3,322
29	Rajasthan	14,494
30	Sikkim	183
31	Tamil Nadu	8,454
32	Telangana	5,038
33	Tripura	1,133
34	Uttar Pradesh	23,646
35	Uttarakhand	2,364
36	West Bengal	13,517
	Total	1,86,298

District-wise details of AAMs operationalised in Andhra Pradesh, as on 30.06.2026:

S.N.	District	No. of AAMs operationalised
1.	Srikakulam	681
2.	Vizianagaram	554
3.	Visakhapatnam	130
4.	East Godavari	418
5.	West Godavari	423
6.	Krishna	431
7.	Guntur	290
8.	Prakasam	629
9.	Spsr Nellore	586
10.	Y.S.R.	470
11.	Kurnool	495
12.	Anantapur	505
13.	Chittoor	532
14.	Parvathipuram Manyam	325
15.	Anakapalli	484
16.	Alluri Sitharama Raju	360
17.	Kakinada	479
18.	Konaseema	488
19.	Eluru	546
20.	NTR	338
21.	Bapatla	423
22.	Palnadu	434
23.	Tirupati	529
24.	Annamayya	436
25.	Sri Sathya Sai	443
26.	Nandyal	444
	Total	11,873

Annexure-III

State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission since inception to FY 2025-26											
Rs. In Crore											
S. No.	Name of the State/UT	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	1.11	0.00	0.00	0.00	1.05	1.57	6.77	2.76
2	Andhra Pradesh	3.75	0.00	15.76	6.25	35.78	28.85	39.07	65.16	59.32	98.86
3	Arunachal Pradesh	0.56	0.00	0.10	0.00	8.83	2.25	1.05	2.44	0.88	0.98
4	Assam	57.90	0.00	2.26	1.16	91.45	68.45	159.61	177.34	164.17	209.85
5	Bihar	125.86	0.00	7.17	0.00	0.00	50.69	15.92	185.61	76.85	128.08
6	Chandigarh	0.00	0.00	4.79	1.73	10.38	5.83	5.13	6.34	5.13	8.75
7	Chattisgarh	11.25	0.00	1.34	11.01	32.23	19.64	18.63	31.05	32.78	55.33
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.24	0.00	0.28	0.21	0.53	0.51	7.18	1.02
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	40.85	7.09
10	Goa	0.00	0.00	0.06	0.00	3.75	0.00	0.10	0.21	0.61	1.06
11	Gujarat	0.00	0.00	29.54	32.24	46.04	56.13	79.38	146.63	100.52	167.54
12	Haryana	11.06	0.00	1.31	0.00	17.67	16.63	36.00	88.63	19.19	32.73
13	Himachal Pradesh	0.00	0.00	28.05	9.98	15.69	15.27	44.81	52.92	93.27	103.63
14	Jammu & Kashmir	16.11	0.00	1.00	0.00	44.01	36.67	60.44	63.71	49.69	89.56
15	Jharkhand	44.70	0.00	183.04	240.87	102.27	454.05	65.27	289.16	89.02	148.37
16	Karnataka	11.25	0.00	37.10	18.75	100.57	104.47	118.91	198.19	199.75	332.91
17	Kerala	3.75	0.00	24.89	4.72	0.00	36.66	24.58	36.15	26.45	44.08
18	Ladakh	0.00	0.00	0.00	0.00	0.62	0.31	0.62	0.62	1.03	0.93
19	Lakshadweep	0.00	0.00	0.63	0.00	0.00	0.07	0.00	0.51	0.32	0.29

20	Madhya Pradesh	22.85	0.00	98.70	99.43	228.52	300.93	63.19	295.14	130.42	227.36
21	Maharashtra	17.45	0.00	4.07	0.00	31.76	34.47	65.48	86.82	221.13	368.56
22	Manipur	4.56	0.00	10.92	4.56	13.78	16.89	5.74	21.20	8.77	13.37
23	Meghalaya	9.65	0.00	43.28	8.80	4.42	28.02	10.50	27.34	23.03	25.12
24	Mizoram	0.28	0.00	1.52	0.27	4.52	1.32	3.82	7.27	2.05	4.23
25	Nagaland	0.28	0.00	0.08	0.00	4.42	0.60	0.00	1.71	3.30	6.57
26	Odisha	32.15	0.00	211.46	258.55	171.58	423.43	149.05	248.42	137.19	228.65
27	Puducherry	0.42	0.00	0.19	0.62	2.67	2.88	2.50	4.28	9.00	13.76
28	Punjab	0.00	0.00	24.16	0.00	0.00	2.07	8.92	45.33	71.66	119.44
29	Rajasthan	45.37	0.00	83.59	108.50	173.06	280.43	157.76	262.93	189.31	315.51
30	Sikkim	0.00	0.00	0.75	0.26	3.88	2.05	1.67	3.74	4.90	5.54
31	Tamil Nadu	17.45	29.08	150.42	183.35	279.36	389.37	224.99	512.33	172.51	283.44
32	Telangana	11.25	0.00	53.88	83.75	95.21	141.73	208.82	348.04	151.12	251.87
33	Tripura	0.00	0.00	0.90	0.38	2.48	1.43	2.12	2.94	3.57	3.83
34	Uttar Pradesh	124.63	0.00	173.71	254.04	247.96	252.69	400.95	544.74	211.88	511.46
35	Uttarakhand	1.56	0.00	32.31	1.60	0.00	16.35	26.89	31.07	33.88	37.65
36	West Bengal	9.95	0.00	0.00	9.75	30.91	49.78	78.40	92.35	91.42	152.37

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.

2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

Annexure-IV

State-wise Approvals, Release & Fund Utilized from Award Period 2021-22 to Award Period 2025-26 under Fifteenth Finance Commission

Rs. in Cr.

		Award Period 2021-22			Award Period 2022-23			Award Period 2023-24			Award Period 2024-25			Award Period 2025-26		
Sl. No.	State	Approval	Released	Fund Utilized as per State Information for FY 2021-22	Approval	Released	Fund Utilized as per State Information for FY 2022-23	Approval	Released	Fund Utilized as per State Information for FY 2023-24	Approval	Released	Fund Utilized as per State Information for FY 2024-25	Approval	Released	Fund Utilized as per State Information for FY 2025-26
1	Andhra Pradesh	489.32	489.32	476.71	489.77	489.77	463.30	514.13	514.13	477.03	540.18	540.18	410.99	567.40	567.40	0.00
2	Arunachal Pradesh	46.94	46.94	46.94	48.45	48.45	48.42	49.71	49.71	14.17	53.78	14.79	0.00	56.46	15.65	0.00
3	Assam	272.25	272.25	231.04	272.15	104.37	104.37	281.23	280.84	171.55	307.71	95.87	27.97	323.45	54.24	11.45
4	Bihar	1116.31	1,116.31	608.80	1,117.96	922.21	485.47	1,189.12	1,011.65	324.19	1,248.28	703.74	377.48	1,311.51	555.00	0.00
5	Chhattisgarh	338.79	338.79	228.92	338.76	90.44	0.00	350.09	252.04	0.00	373.47	0.00	0.00	391.85	0.00	0.00
6	Goa	31.45	31.45	8.34	23.61	3.02	0.00	32.76	0.00	0.00	33.29	0.00	0.00	35.10	0.00	0.00
7	Gujarat	629.21	629.22	629.14	629.22	629.22	475.95	660.05	660.05	360.11	693.10	693.10	386.69	726.36	726.36	0.00
8	Haryana	304.57	304.57	197.08	304.57	60.54	35.07	319.77	319.77	204.94	335.85	327.77	59.56	352.57	125.69	0.00
9	Himachal Pradesh	98.01	98.01	90.57	98.01	98.01	92.79	103.10	103.10	98.70	108.15	106.55	52.25	113.73	112.93	34.97
10	Jharkhand	444.45	444.45	285.23	445.76	445.76	252.35	465.40	465.40	256.98	492.10	492.10	250.38	516.70	516.70	145.77
11	Karnataka	551.53	551.53	381.58	551.24	551.24	379.06	579.07	579.07	320.54	607.77	607.77	313.25	638.44	356.16	0.01
12	Kerala	557.65	557.65	557.65	558.97	558.97	487.93	578.12	578.12	440.40	616.23	616.23	363.11	647.06	647.06	0.00
13	Madhya Pradesh	922.80	922.80	735.94	912.80	912.80	643.08	969.27	869.04	542.86	1,017.58	999.77	539.15	778.41	778.41	0.00
14	Maharashtra	1330.72	1,330.72	1,176.66	1,329.66	1,329.66	962.91	1,396.64	1,396.64	945.01	1,466.87	1,466.87	881.59	1,539.71	1,539.71	83.60
15	Manipur	42.88	42.88	27.63	42.81	37.45	4.78	43.01	22.73	0.00	45.45	0.00	0.00	47.38	0.00	0.00
16	Meghalaya	58.65	58.65	56.97	58.51	58.51	38.68	61.50	61.47	24.13	59.02	14.91	0.00	61.42	0.00	0.00

17	Mizoram	31.19	31.19	28.50	31.18	31.18	20.35	32.07	32.07	17.09	34.51	25.80	0.00	36.00	0.00	0.00
18	Nagaland	57.01	57.01	57.01	51.86	51.86	21.80	46.61	10.77	0.00	47.62	0.00	0.00	49.39	0.00	0.00
19	Odisha	461.77	461.77	461.77	461.45	461.45	445.96	483.18	483.18	425.71	509.56	509.55	315.49	534.44	483.04	214.08
20	Punjab	399.66	399.66	290.43	401.12	401.12	259.75	421.57	421.25	258.03	442.52	442.52	61.54	464.51	423.03	0.00
21	Rajasthan	832.73	832.73	559.70	801.62	801.62	459.91	870.33	870.33	330.89	900.19	900.19	382.23	900.40	895.12	105.72
22	Sikkim	20.98	20.98	0.00	20.98	20.98	0.00	20.37	11.66	0.00	22.28	7.87	0.00	23.96	12.09	0.00
23	Tamil Nadu	805.93	805.93	805.93	801.22	801.08	801.08	838.94	838.94	803.78	870.40	870.40	736.90	932.93	932.93	477.24
24	Telangana	418.20	418.20	418.20	419.18	419.19	419.18	439.13	437.71	437.71	462.63	462.63	462.63	485.53	485.53	162.11
25	Tripura	84.08	84.08	75.35	85.18	85.17	66.49	88.36	88.36	51.69	93.84	93.84	56.23	98.59	98.59	23.22
26	Uttar Pradesh	1821.13	1,829.09	1,668.92	1,829.71	607.60	453.02	1,917.56	1,861.78	1,751.00	1,781.57	1,429.40	23.11	1,978.17	0.00	0.00
27	Uttarakhand	150.10	150.10	128.13	149.60	149.60	77.70	113.79	106.58	10.31	98.87	22.49	4.17	95.81	0.00	0.00
28	West Bengal	828.07	828.07	823.63	829.20	829.06	805.10	788.66	788.66	708.39	912.96	912.96	515.23	959.73	859.18	0.00
	Grand Total	13146.37	13,154.34	11,056.77	13,104.54	11,000.31	8,304.50	13,653.52	13,115.02	8,975.22	14,175.77	12,357.26	6,219.95	14,667.01	10,184.83	1,258.16

Note

1. The above approvals and releases are updated upto 31.03.2026 and is provisional.
2. It may be noted that Grants are released by the Department of Expenditure, Ministry of Finance, Govt. of India on the recommendation received from MoHFW. The grant under the Fifteenth Finance Commission is released component wise as per approvals accorded by NLC to all the States by Department of Expenditure (DoE) on the recommendation of this Ministry in a lump sum manner.
3. Expenditure is as per Financial Progress Report as reported submitted by the States and is provisional.
